

BRIEF PROFILE OF MR.MUKUL KUMAR SHRAWAT
Member (Judicial); National Company Law Tribunal

Mr. M.K. Shrawat started his Law career as a Lawyer in Taxation side in Delhi/Meerut, handling mostly appellate work before Income Tax Appellate Tribunal Benches.

In the year 2000, Mr. Shrawat joined Income Tax Appellate Tribunal as Judicial Member. First posted with ITAT, Mumbai Bench. Then in 2005 posted in ITAT, Pune Bench. Later on he was transferred to ITAT, Ahmedabad Bench. In the year 2010 and again transferred to ITAT, Nagpur Bench in the year 2015.

Mr. Shrawat has joined NCLT, in June 2016 as a Judicial Member and is presently posted in Mumbai.

Several of Mr.Shrawat's judgements are published in various law Journals. He is an avid reader of books of varied genre. Mr. Shrawat is a regular invitee to address the I.R.S officers Regional Training Centres and also NIDT, Nagpur and also attended & addressed several conferences as a main speaker.
